Annexure - 1

Name of the corporate debtor: Sakriya Technologies Private Limited Date of commencement of CIRP: 27/03/2025 (Intimation received on 28/03/2025) List of creditors as on: 25/04/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

$(\operatorname{Amount}\operatorname{in} {\mathfrak T})$													
SI. No.	Name of creditor	Details of claim received		Γ			Amount of conti-	Amount of any mutual	Amount of claim not	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC		dues, that may be set-off		under vermeauou	
1	Indo Jatalia Holdings Limited	08/04/25	2,60,43,362.00	2,60,43,362.00	Loan given to the Corporate Debtor	0	No	54.59%	0	0	C		
2	Sidhvandan Finance Limited (Formerly known as Jatalia Finance Company Limited)	09/04/25	80,65,693.00	80,65,693.00	Loan given to the Corporate Debtor	0	No	16.91%	0	0	C		
3	JDS Finance Company Limited	08/04/25	36,01,475.00	36,01,475.00	Loan given to the Corporate Debtor	0	No	7.55%	0	0	C		
4	Attractive Capital Services Private Limited	12/04/25	1,00,00,000.00	1,00,00,000.00	Loan given to the Corporate Debtor	0	No	20.96%	0	0	C		
5	Raj Singh Lochab	10/04/25	9,50,000.00	-	Loan given to the Corporate Debtor	0	No	0%	0	0	9,50,000.00	C	Claim is submitted in Form-C as a Financial Creditor. However, Loan Agreement, Balance Confirmation, Financial Statements, other documents proving existance of financial debt with commercial effect of borrowing in accordance with section 5(8) of the IBC, 2016 were not made available for verification. The same were sought but not made available by the claimant.
	Total		4,86,60,530.00	4,77,10,530.00				100%		-	9,50,000.00		